

(SHRI S. KRISHNA KUMAR) : (a) and (b). The Medical Council of India which is the statutory body to maintain proper standards of medical education in the country has already included the essential elements of Family Welfare in the MBBS Course both in the training as well as during the compulsory rotating internship after passing the final MBBS Course. The Council reviews and revises its recommendations on undergraduate and Postgraduate Medical Education at regular intervals so as to meet the needs of the country. The curriculum on Family Planning as incorporated in the MBBS has been circulated to the Universities and the Medical Colleges inter-alia for compliance.

The Directorate General of Health Services and the Department of Family Welfare have been asked to review the existing MBBS curriculum to see whether all aspects of Family Planning/Welfare are included in the curriculum and if considered necessary, to request the Medical Council of India to effect changes in the MBBS Course.

[Translation]

Kamla Canal Project

6906. SHRI ABDUL KHANNA ANSARI : Will the Minister of WATER RESOURCES be pleased to refer to the reply given to Unstarred Question No. 3543 dated 18 April, 1985 regarding effects of Kamla River Dam in Nepal and State :

(a) whether Government of India have held any talks with Nepal Government in regard to water problem created as a result of construction of a barrage in the main stream of Kamla Canal ; and

(b) if so, the outcome of the talks held so far ?

THE MINISTER OF WATER RESOURCES (SHRI B. SHANKARANAND) : (a) and (b). Nepal has been requested to supply the details of their barrage project. Meanwhile India has outlined the salient features of a possible storage dam on the river Kamla at Tataria near Chisapani in Nepal to serve the interests of both countries. The matter is being pursued further.

[English]

Clinics with Aminocentesis Facilities

6907. DR. G. VIJAY RAMA RAO : Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state the estimated number of clinics where Aminocentesis facility is available in the country, State-wise ?

THE DEPUTY MINISTER IN THE DEPARTMENT OF FAMILY WELFARE (SHRI S. KRISHNA KUMAR) : Information regarding availability of Aminocentesis facility in Govt. institutions is being collected and will be laid on the Table of the Sabha. Information regarding private clinics is not available.

Clearance of Jurala Project

6908. SHRI S. PALAKONDRAYUDU : Will the Minister of WATER RESOURCES be pleased to state :

(a) whether there is any proposal pending with Government, sent by Andhra Pradesh Government regarding clearance of the Jurala Project in Andhra Pradesh ; and

(b) if so, the action taken by Government and the reasons for the delay for clearance ?

THE MINISTER OF WATER RESOURCES (SHRI B. SHANKARANAND) : (a) and (b). The updated project estimate of Jurala Project amounting to Rs. 191.80 crores has been received in the C.W.C. on 31-3-1986 from the Government of Andhra Pradesh and is under examination. The Andhra Pradesh Government has yet to obtain clearance to the project from environmental angle and for release of forest lands under the Forest Conservation Act, 1980.

Survey of Nutrition Programme in India

6909. SHRI MURLIDHAR MANE : Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state :

(a) whether it is a fact that a survey on 'Nutrition Programme in India' has been conducted by the World Bank ;

(b) If so, the outcome of the survey ; and

(c) the amount proposed to be spent by